

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.176/9/HDB/2017
NAME OF THE COMPANY	Air Costa Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Costa Aviation Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mukesh yadav	Advocate	mukesh@leopard.in 8050162057	mukeshyadav
G. Bharath Reddy For Sri - G. Tarun Reddy	Advocate	9000610460 bharath.vinayakaraman@rediffmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Mukesh Yadav and Shri G. Bharath Reddy for Shri G. Tarun Reddy, Learned Counsels for the Petitioners.

Both the learned counsels requested time, as the issue in question is likely to be settled soon. Post the case on 23.10.2017.


Member (T)

Bm


Member (J)